

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PWD-LIT/161/2021-05 dated 09.09.2021

PWD-LIT/131/2021-05 dated 26.08.2021

PWD-Lit/80/2021-05 dated 09/09.2021

**GOVERNMENT ORDER NO:- 4409-JK (LD) of 2021**

**DATED:- 09 - 09 - 2021**

Sanction is hereby accorded to the appointment of Officer of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 09 - 09 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No. 4409 -JK(LD) of 2021 dated 09.09.2021**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1.	WP(C) NO. 1543/2021 titled Tejinder Singh V/s UT of J&K and Ors	Shri. Rajan Gupta, Executive Engineer, PW(R&B) Construction Division-Ist Jammu
2.	WP(C) No. Fresh/2021 titled Nikhil Sharma V/s UT of J&K and Ors	Mr. Manzoor Hussain, Chief Engineer, PMGSY, Jammu
3.	WP(C) No. --/2021 Rural Contractors Welfare Association through its president namely Manzoor Ahmad Shah and Ors V/s U.T of J&K and ors	Mr. Mohd Ilyas Soharwardhy Executive Engineer, R&B Division Chadoora
4.	O.A No. 214/2021 titled Showkat Ahmad Mir V/s U.T of J&K and Ors	Mr. Mehraj-ud-Din Bhat, Executive Engineer R&B Division Vailoo

  
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